

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF March-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYSSECTION	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2640/2022	06.12.2022	VARUN PIPE INDUSTRIES VS. NAYAK SANITATION PVT. LTD.	KAPIL DUA AND SAMEER DEWAN	9312661143 & 9811714122	06.03.2025	821	Yes	Contested			Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1310/2023	09.10.2023	STATE BANK OF INDIA VS. RAJENDER	SURESH KUMAR SHARMA AND M.S. RAWAT	9910643691 & 9717839984	11.03.2025	519	Yes	Contested			Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-411/2021	04.02.2021	SOM DUTT DWIVEDI VS. N.D.M.C	VIKAS SHARMA AND SANJEET MALIK	9643322312 & 9212020673	07.03.2025	4502	Yes	Contested			Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-378/2023	01.03.2023	RANI SAREES VS. PREM KUMAR	PRAVEEN MAHESHWARI AND DEVARANI SHARMA	8510997871 & 9868659610	19.03.2025	749	Yes	Contested			Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2206/2022	19.09.2022	VKC NUTS PVT. LTD. VS. AMBROSIYA CORNER HOUSE PVT. LTD.	DEVIKA MEHRA AND CHETANYA PURI	98739632501 & 996801743	24.03.2025	917	Yes	Contested			Suit Recovery	for
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration & Conciliation Act.1996	OMP COMM-175/2023	04.12.2023	RAM KISHORE RAHUL FASHION PVT. LTD.	KAUSHAL GAUTAM AND SHIV GUPTA	9643553123 & 7011364125	25.03.2025	477	No	Contested			Petition U/s 34 of Arbitration & Conciliation Act.1996	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	/1030/2024	18-09-2024	PANKAJ SHARMA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	06-03-2025	169	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	224/2023	06-02-2023	M/S CAPRISO FINANCE LTD Vs HARISH CHANDRA AGARWAL HUF	RAKESH KUMAR	9310707170	11-03-2025	795	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)/	258/2022	21-01-2022	M/S ALMAS JEWELS PVT. LTD. Vs ORIENTAL INSURANCE CO. LTD.	RAMEEZUDDIN RAJA	9971824432	18-03-2025	1183	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	nil														
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/249/2024	16-02-2024	PAWAN KUMAR BHARARA Vs SANJEEV KUMAR CHHATWAL	SH. VINTI HANS	9811268978	05-03-2025	383 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/4105/2021	11-10-2021	ICICI BANK LTD VS. MUNIRAJ SINGH	SH. SATISH KUMAR	9810419742	18-03-2025	1254 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY	
			306 EXTENSION BLOCK THORE DELHI	RECOVERY	OMP (COMM.)/19/2024	14-03-2024	WASEEM KHAN Vs Bombay Mercantile Cooperative Bank Ltd And Ors	SH. MATLOOB ALAM	9810276875	21-03-2025	372 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY	

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			307 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/767/2023	09-05-2023	NARESH CHAND GUPTA @ NARESH GUPTA VS SURESH CHAND GOEL @ SURESH CHAND	9810459344	25-03-2025	686 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil													
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (COMM)	OMP (COMM.)/102/2019	22.10.2019	DELHI DEVELOPMENT AUTHORITY VS. PRAMOD KUMAR GOEL	SH. VINEET MALIK	9999834393	19-03-2025	1975 DAYS	YES	Contested	NA	NA	PETITION U/S 34 OF ARBITRATION & CONCILIATIO
			410	CS (COMM)	CS (COMM)/499/2024	23.04.2024	ANIL KUMAR MUNICIPAL CORPORATION OF DELHI	VS. SH. SATYENDRA KR. SINGH	9811161525	10-03-2025	321 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	CS (COMM)/820/2024	29.07.2024	SUKESH KUMAR CHAUCHAN VS. MCD	SH. SATYENDRA KR. SINGH	9811161525	22-03-2025	236 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	CS (COMM)/792/2024	23.07.2024	MAYANK GOEL VS. MCD AND ANR.	SH. SATYENDRA KR. SINGH	9811161525	25-03-2025	2925 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	CS (COMM)/1167/2024	23.10.2024	SALEK CHAND VS. MCD	SH. SATYENDRA KR. SINGH	9811161525	26-03-2025	154 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	OMP (COMM)	CS (COMM)/463/2024	15.04.2024	DHARMEN M. SHAH VS. M/S. KRF LTD.	SH. RANJAN DOSHI	7011312145	29-03-2025	348 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	457/2021	10.02.2021	D.S. DIGITAL PVT. LTD. VS PRADEEP SINGH MADHOK	ANUJ BAGAI	9810195013	12.03.2025	1490	NA	CONTESTED
302	CS (COMM)	542/2023				28.03.2023	RADHEY SHYAM GUPTA VS PUNJAB & SIND BANK	ANMOL SHARMA	9958609042	22.03.2025	1460	NA	CONTESTED	NA	NA	RECOVERY
302	CS (COMM)	1125/2023				04.08.2023	RAJESH KUMAR GUPTA VS MCD	MOHIT SINGHAL	9911692228	28.03.2025	602	NA	CONTESTED	NA	NA	RECOVERY
302	CS (COMM)	379/2021				30.01.2021	ICICI BANK LTD. VS AMAN DEEP SINGH	VS. ALOK KUMAR	991000126	29.03.2025	1519	NA	CONTESTED	NA	NA	RECOVERY

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			302	CS(COMM)	608/2022	16.02.2025	ENNESS TRAVELS. PRIVATE LTD. VS PROVESTMENT SERVICES LTD.	S.K TIWARI	9811479499	29.03.2025	1137	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	98/2024	16.01.2024	PRABH DAYAL PRAKASH VS MCD	OMCHETNA BHALLA	9818280772	29.03.2025	438	NA	CONTESTED	NA	NA	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTIONCS BLOCK	CS	CS/COMM/1438/2023	30-10-2023	POLYLAM PRINTER P.LTD. VS RACHNA OVERSEAS PVT. LTD.	PROHIT BAHRI	8076436001	04.03.2025	491		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS	CS/COMM/1205/2020	24-08-2020	M/S GANGA YAMUNA TRADERS PVT LTD Vs M/S LIFE STYLE FITNESS	DIWAKAR SINGH(P),	9911400404	10.03.2025	1659		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS	CS (COMM)/603/2024	15-05-2024	Ajay Prakash Gupta Vs Sanjay Jain	Sandeep Jindal(P),	9810474101	05.03.2025	294		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS	CS (COMM)/368/2022	01-02-2022	SAMMOHITA FASHIONS PVT LTD Vs OYGHOTELS AND HOMES PVT LTD	NAVEEN GROVER(P),	9811046554	18.03.2025	1141		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS	CS (COMM)/1030/2023	15-07-2023	SH SUDHIR KUMAR Vs M/S PINJAB AND SINDH BANK	Firozuddin(P),	9818416099	03.03.2025	597		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/738/2023	03/05/23	SHEETAL SAREEN Vs M/S APEX TRADERS THROUGH ITS PROPRIETOR SH VIRENDER KUMAR	SUMIT JAIN	9871598522	29/03/25	#MACRO?	Yes	Contested	29/03/25	0	
			307	Civil	CS (COMM)/512/2024	25/04/24	LEVI STRAUSS AND COMPANY Vs SALMAN AND ANR	Shravan Bansal	9650682928	29/03/25	#MACRO?	Yes	Contested	29/03/25	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/612/2023	12.04.2023	SPG PRODUCTS PVT LTD VS CONSUMER BIKRAM SINGH PATEL(P),		9886688109	19.03.2025	707	-	Contested	-	-	Recovery of Money
			COURT ROOM 310	CS (COMM)	CS (COMM)/118/2024	19.01.2024	M/s Global Medikit Limited Vs M/s Zeus Healthcare India	Nishiranjan Singh(P),	8447826840	25.03.2025	431	-	Contested	-	-	2
			COURT ROOM 310	CS (COMM)	CS (COMM)/916/2024	24.08.2024	MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD AND ANR	R B Singh	9810822167	27.03.2025	215	-	Contested	-	-	Recovery of Money
			COURT ROOM 310	CS (COMM)	CS (COMM)/556/2021	12-02-2021	SUMITA AGGARWAL PROP M/S SHIV AGENCIES Vs PEPSICO INDIA HOLDINGS PRIVATE LIMITED	Parveen semwal	9990595323	28.03.2025	4505	-	Contested	-	-	Suit Declaration-34
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	MISC DJ	116/2025	24.02.2025	RAKESH GUPTA V/S RJA PROJECTS PVT LTD	AMIT NAHATA	9212545654	28.03.2025	32	-	-	-	-	-
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	605/2022	16.02.2022	SATYA NARAIN CHEMICALS COMPANY VS M/S FRISCO FEB DYEING AND PRINTING PVT. LTD.	ANKIT GUPTA	9717134040	06.03.2025	1114	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	4692/2021	12.11.2021	SANJAY MALHOTRA VS M/S TRITRONICS INDIA PVT. LTD.	SIDHANT DHINGRA	9650677902	19.03.2025	1223	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	137/2024	22.01.2024	SHISH PAL VS MUNICIPAL CORPORATION OF DELHI	VSK SINGH	9811161525	29.03.2025	432	NA	CONTESTED	NA	NA	RECOVERY
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			CS (COMM)/49/2020	25-01-2020	M/S VS METALLIC PVT LTD Vs M/S K S ENGG WORKS	DR. PANKAJ GARG	9560846436	29-03-2025	1890 DAYS	Yes	PLAINT RETURNED	Nil	Nil	
					CS (COMM)/721/2022	05-09-2022	M/S. DISTRIBUTORS COMPACT ENTERPRISES PVT LTD	OMNIMAHESH VS KUMAR CHAUDHARY	9811211232	24-03-2025	931 DAYS	Yes	DECREE	Nil	Nil	
					CS (COMM)/896/2022	15-11-2022	M/S SERVOTECH POWER SYSTEMS LIMITED Vs AMIT SABHARWAL PROP. OF STATESMAN INDIA	NEERAJ GUPTA	9811267045	26-03-2025	862 DAYS	Yes	DECREE	Nil	Nil	
					CS (COMM)/328/2023	11-04-2023	INDO LAMINATES PVT LTD Vs MANISH KHANDELWAL PROP M/S MOHINI TIMBER AND FURNITURE HOUSE	SHIKHAR GUPTA	9999443512	28-03-2025	717 DAYS	Yes	DECREE	Nil	Nil	
					CS (COMM)/784/2023	20-10-2023	PUNJAB NATIONAL BANK Vs SHIVAM BANSAL Prop./AR/ Auth. Sign of M/S SHIVAM INDUSTRIES	PARAS AGGARWAL	9810600656	27-03-2025	524 DAYS	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	561/2023	28-07-2023	SUBODH CHACHRAM PROPRIETOR OF M/S EXPOSE APPARELS Vs V2 PROMOTERS PVT LTD	M K MIGLANI	011-28724901	03-03-2025	584 DAYS	No	CONTESTED	NIL	NIL	
				CS COMM	588/2023	08-08-2023	GAUTAM AGGARWAL Vs M/S MULTIWINGS ELECTRIC LLP	G S SANDHU	9911404040	04-03-2025	574 DAYS	No	CONTESTED	NIL	NIL	

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				CS COMM	794/2022	06-10-2022	MRS. RUCHIKA AGARWAL (PROPRIETOR) Vs M/S VIHANA BOARDS PRIVATE LIMITED	ANIRUDH GUPTA	9811993041	28-03-2025	904 DAYS	No	CONTESTED	NIL	NIL		
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/279/2024	23/03/24	Icici Bank Ltd Vs Geeta	Pranchal Marwa Vikas Chhabra	Not Mentioned	03/03/25	345	Yes	DECREE		Nil		
					CS (COMM)/425/2023	01/06/23	MAYARA ALUMINIUM FORMWORK PVT LDT Vs SUNCITY PROJECT PVT LTD	G G Gupta Utkarsh Gupta	8459466042 8860211682	04/03/25	642	Yes	DISMISSED MERITS	ON	Nil		
					Misc DJ/776/2024	05/12/24	Sandeep Murada Vs Max Publicity and Communication Pvt Ltd	Viren Chaudhary	9311405040	11/03/25	96	Yes	DISMISSED		Nil		
					Misc DJ/14/2025	08/01/25	CANARA BANK Vs JYOTI BATRA	Anil Sharma	Not Mentioned	11/03/25	62	Yes	DISMISSED		Nil		
					CS (COMM)/596/2024	15/07/24	State Bank Of India Vs Bharti	Shalini Upadhayay	9899408618	19/03/25	247	Yes	DECREE		Nil		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/417/2022	30/05/22	UNION BANK OF INDIA Vs BABA GARIBDAS SHG AND ORS	AALOK KUMAR	9911000126	11/03/25	1016	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/470/2021	07/10/21	RAJ KUMAR AND ANR Vs INVENTION INDIA (EXPORT) PRIVATE LTD	BHARAT BHUSHAN GUPTA	9711925013	19/03/25	1259	NA	DISMISSED	Nil	Nil		
				CS (COMM)	CS (COMM)/523/2024	01/07/24	SHALINI RAJPAL Vs MEENAKSHI ARYA	ARCHIT SINGHAL	958294059	22/03/25	264	NA	DECREE	Nil	Nil		
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/686/2024	08-08-2024	SANDEEP GUGLANI PROP. AHEAD RETAIL LEASING Vs			07-03-2025			Contested					
			CS (COMM)	CS (COMM)/142/2024	12-02-2024	Canara Bank Vs RAKESH GUPTA			12-03-2025				Contested				
			CS (COMM)	CS (COMM)/441/2019	17-09-2019	LKB ENGINEERING PVT LTD Vs MR. MOHANLAL U			19-03-2025				Contested				
			CS (COMM)	CS (COMM)/21/2020	13-01-2020	M/S CHARU MOTORS P. LTD. Vs DHARAMVIR JAWALA			26-03-2025				Contested				
			CS (COMM)	CS (COMM)/276/2019	25-07-2019	TARUN VYAS Vs MR RAJA ANUJ ANAND			28-03-2025				Contested				
			CS (COMM)	CS (COMM)/315/2019	09-08-2019	LEO ISPAT LIMITED Vs UNILEC ENGINEERS LIMITED			29-03-2025				Contested				

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/34/2024	CS (COMM)/34/2024	15-01-2024	M/s Zeta Buildtech Pvt Ltd Vs Nova Garments Pvt Ltd.			12-03-2025			DECREE					
				CS (COMM)/290/2024	CS (COMM)/290/2024	28-03-2024	Topsia Estates Pvt Ltd Vs Super Marche 37 Traders Llp			25-03-2025				PARTLY DECREED/DISMISS ED				
				CS (COMM)/393/2024	CS (COMM)/393/2024	03-05-2024	Shree Shyam Enterprises Vs Hardoi Bansal Goods Carrier Pvt Ltd			19-03-2025					DISMISSED			
				CS (COMM)/610/2024	CS (COMM)/610/2024	19-07-2024	Chetan Sharma Vs United India Insurance Co. Ltd.			10-03-2025					DECREE			
				CS (COMM)/644/2024	CS (COMM)/644/2024	27-07-2024	M/S Mahalaxmi Lumbers Pvt. Ltd. Vs M/s Badayas Kitchen			28-03-2025					DECREE			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP(COMM)	43/2019	22.02.2019	UNION OF INDIA INDIAN MARKETING COOPERATIVE LTD. VS. RANJAY AGROKUMAR RANJIT		9313828695	17.03.2025	2215	NO	DISPOSED	Nil	Nil	U/S 34		
				CS(COMM)	492/2021	10.11.2021	KOTAK MAHINDRA BANK LTD. VS. AFSAR ALI	PANKAJ KUMAR	9650044113	05.03.2025	121	YES	DECREED	Nil	Nil	RECOVERY		
				CS(COMM)	38/2023	17.01.2023	MRS. CHANDRA SERVICES HOLDING PVT. LTD. VS. SHAILAJA GARIMA CIVIC GUPTA		9165786703	22.03.2025	795	YES	DECREED	Nil	Nil	RECOVERY		
				CS(COMM)	40/2023	17.01.2023	MRS. CHANDRASEKHAR CIVIC HOLDINGS PVT. LTD. VS. SANKAR GARIMA SERVICE GUPTA		9165786703	22.03.2025	795	YES	DECREED	Nil	Nil	RECOVERY		
				CS(COMM)	41/2023	17.01.2023	PRAMOD KUMAR CIVIC HOLDINGS PVT. LTD. VS. GARIMA SERVICE GUPTA		9165786703	22.03.2025	795	YES	DECREED	Nil	Nil	RECOVERY		
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	25		CS (COMM.)	444 / 2023	03.08.2023	ORIENT OVERSEAS AND ANR. VS. RIAA SINGH FOOTWEAR PVT. LTD.	SH. VIPIN	9999462289	10.03.2025	220	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		
				OMP (COMM.)	61 / 2024	20.03.2024	VIVEK DEEPAK NAZARE VS. LIFL HOME FINANCE LIMITED AND ARN.	SH. NIKHIL KUMAR	9892608614	18.03.2025	364	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996		
				OMP (COMM.)	209 / 2024	07.10.2024	NAND KISHORE VS. HOME FINANCE LTD.	SH. SANJAY GUPTA	8073094115	18.03.2025	163	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996		
				OMP (COMM.)	174 / 2023	08.12.2023	KUMAR INFRA TECH AND CONSTRUCTION LTD. UNION OF INDIA VS. SH. PRAKASH	SH. OM	8076028046	18.03.2025	467	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996		
				CS (COMM.)	662 / 2022	28.07.2022	AJAY SINGH PROPRIETOR M/S 4 ALFA VS. VEDANTAN COMPUTECH PVT. LTD.	SH. SATYANARAYA	NOT PROVIDED	27.03.2025	974	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		

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				CS (COMM.)	949 / 2022	29.07.2021	BURBERRY LTD. VS. SUNIL B. SHARMA	SH. KAMAL NARESH	9990605966	28.03.2025	1339	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	962 / 2022	03.07.2019	LEVI STRAUSS AND CO. VS. UMESH CHAUHAN	SH. KAMAL NARESH	9990605966	29.03.2025	2097	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/107/2022	05/07/2022	N.S ASSOCIATES PVT LTD Vs GURMON HOTELS PVT LTD	TANVEER AHMAD	9811750070	03/03/2025	972	NO	ALLOWED	Nil	Nil	OBJECTION OF ARBITRATION & CONCILIATION
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/12/2022	18/01/2022	M/S R B ENTERPRISES Vs UNION OF INDIA	GAURAV AGGARWAL	9999846566	10/03/2025	1147	NO	ALLOWED	Nil	Nil	OBJECTION OF ARBITRATION & CONCILIATION
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/14/2022	18/01/2022	M/S R B ENTERPRISES Vs UNION OF INDIA	GAURAV AGGARWAL	9999846566	10/03/2025	1147	NO	ALLOWED	Nil	Nil	OBJECTION OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/265/2020	13/02/2020	UNION BANK OF INDIA Vs M/S P R TRADING	ROHTAS KUMAR JAJORIA	NOT AVAILABLE	12/03/2025	1854	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/565/2022	09/06/2022	PUMA SE Vs HEALTH AND SPORTS AND OTHERS	SHASHI PRATAP OJHA	9891584230	17/03/2025	1012	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR TRADEMARKS	CS (COMM.)/733/2022	26/08/2022	PUMA SE Vs ASHOK KUMAR	SHASHI PRATAP OJHA	9891584230	17/03/2025	934	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS (COMM.)/87/2022	06/01/2022	RCS LOGISTICS PRIVATE LIMITED Vs ANANYA TIWARI INTERNATIONAL	RAJAY KUMAR TIWARI	8860272688	20/03/2025	1169	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/378/2020	01/09/2020	SHUBHAM MASALE PVT. LTD. Vs MANISH VARSHNEY	SHRAVAN BANSAL KUMAR	9810017859	22/03/2025	1663	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS (COMM.)/387/2022	29/04/2022	M/S. NORTHERN STEELS AND GENERAL MILLS PVT. LTD. Vs NEENA SHARMA	SANJAY KUMAR	9312219064	27/03/2025	1063	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/106/2023	14/02/2023	GOLD CORP GLOBAL LOGISTICS P LTD Vs BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	NAVNEET GOYAL	9811224831	28/03/2025	773	YES	DISPOSED	Nil	Nil	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	CS (COMM)/116/2019	1-7-19	RAJ KUMAR JAIN Vs M/S RANGOLI EXIM PVT. LTD. AND ORS.	Sh. Virender Tarun	9968196623	03-03-25	2072	YES	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/164/2024	6-4-24	State Bank Of India Vs Bijender Singh	Sh. Ayan Tripathi	011-22377840	06-03-25	334	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/205/2024	24-4-24	Consolidated Carpet Industries Ltd Vs Soumya Poorv Nirman Pvt Ltd	Sh. Aditya Bharech	9811351327	07-03-25	317	YES	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOICATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT OF DAYS SECTION
			12, New Court Block-I	Civil Suit	CS (COMM)/142/2019	21-5-19	GOLDSQUARE SALES INDIAN PVT LTD Vs SH. NISHIT KUMAR JAIN	Ms Geeta Malhotra	9810766150	11-03-25	2121	NO	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/386/2024	13-8-24	Raj Krishna Vs Tarvinder Singh Bhurji	Sh. Ramesh Kumar Gera	9212387774	22-03-25	221	YES	DISMISSED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil													
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Civil Suit	OMP (COMM.)/53/2021	18-8-21	C.P. RAMA RAO, Sole Proprietor Vs NATIONAL HIGHWAY AUTHORITY OF INDIA	Gautam Swarup(P)	8108703210	07-03-25	1297	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34
			17, New Court Block-I	Civil Suit	OMP (COMM)/68/2021	11/09/2021	BANGALORE NARAYANASWAMY VISHWANATH Vs RAJIV KUMAR SHARMA	VIKRAM HEGDE(P)	9599927812	26/03/2025	1233	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--SECTION,34
			17, New Court Block-I	Civil Suit	CS DJ/876/2018	19/09/2018	ELPIS HEALTH POINT Vs CHANDER PRAKASH GULATI	AMIT KUMAR SINGH(P)	9871291420	29/03/2025	2383	Yes	Contested	NA	NA	Recovery of Money-- 385680
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 232/2022	11.04.2022	PAPPU SETH VS SOUTH DELHI MUNICIPAL CORPORATION	SH. VIKAS SHARMA	9810566116	25.03.2025	1079	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	OMP (COMM) 44/2022	17.08.2022	SUNDER SINGH @SUNDER KHATRI VS DHANKESH YADAV & ANR.	SH. M.P.S. KASANA	9810065932	27.03.2025	953	NO	CONTESTED	NIL	NIL	OBJECTION/PETITION UNDER SECTION 34 OF
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil													
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	480/2023	18-05-2023	SANJAY ENTERPRISES Vs SARABJEET SINGH WADHWA	Kumar Bodhkar & Vinod Khanna,	9868781712 & 899719099	27-03-2025	679	--	DISMISSED	--	--	
				CS(COMM)	697/2023	24-07-2023	SANJAY ENTERPRISES Vs SARABJEET SINGH WADHWA	Kumar Bodhkar & Vinod Khanna,	9868781712 & 899719099	27-03-2025	612	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/1216/2022	19.12.22	AVYA HEALTH AND FITNESS PRIVATE LIMITED Vs HYUNDAI MERCHANT MARINE CO.	MAYANK MEHNDRU	NA	24.03.25	826	YES	DISMISSED	-	-	NIL	

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				CS (COMM)/289/2020	21.10.20		DEVYANI FOOD INDUSTRIES LTD Vs SMITA IMPEX THROUGH SANJIV	PUNEET BAJAJ	NA	26.03.25	1617	YES	DISMISSED				
				CS (COMM)/1072/2023	24.11.23		ISHAN EQUIPMENTS PVT. LTD. Vs TECHNIP ENERGIES PVT. LTD.	HIMANSHU DHAWAN	NA	29.03.25	491	YES	DISPOSED OFF				
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETITION U/S 34	OMP (COMM)/1/2021	44202	JAWAD AHMAD SIDDIQUI Vs MUQEEM AHMAD	SHARAD PANDEY	9891288692	45362	1160	NO	CONTESTED	--	--		
				PETITION U/S 34	OMP (COMM.)/35/2021	44463	THE ENGINEER H.E.PROJECT, NHPCAT KISHTWAR, DISTRICT KISHTWAR AND ORS Vs M/S K.K. CHIBBER	CHIEF ENGINEER SAPANK MISHRA	9871185142	45381	918	NO	CONTESTED	--	--		
				ARBTN U/S 34	ARBTN/219/2018	43360	DY GENERAL MANAGER (MM) PROJ RSP SAIL Vs M/S MONOTECH ENGINEERS PVT LTD	ASHISH RANA(P),	9971882200	45373	2013	NO	CONTESTED	--	--		
				COMERCIAL SUIT	CS (COMM)/75/2019	43556	SSIPL PRIVATE LIMITED EMPHASIS INNOVATIONS PRIVATE LIMITED	MOHD. KAMRAN(P),	9990034348	45363	1807	YES	CONTESTED	--	--		
				COMERCIAL SUIT	CS (COMM)/20/2019	43511	NEERAJ KHANDELWAL Vs M/S BHIWADI FRIENDS REALTORS P LTD	RAJEEV KAPOOR(P),	9899785517	45371	1860	YES	CONTESTED	--	--		
				COMERCIAL SUIT	CS (COMM)/257/2022	44630	ONE97 COMMUNICATION LTD Vs K SERA MINIPLEX LTD	NIRAJ SINGH(P),	9810009829	45377	747	YES	CONTESTED	--	--		
				COMERCIAL SUIT	CS (COMM)/312/2019	43729	EVERFAST FREIGHT FORWARDERS PVT LTD Vs TS SIJUMON	SHIVAM SHARMA(P),	9654545855	45379	1650	YES	CONTESTED	--	--		
				COMERCIAL SUIT	CS (COMM)/1083/2022	44867	AVNG INFRASTRUCTURES PVT LTD Vs MUNICIPAL CORPORATION OF DELHI	SAVITA MALHOTRA	9810349696	45381	514	YES	CONTESTED	--	--		
				COMERCIAL SUIT	CS (COMM)/304/2020	44130	M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL	ANURADHA MITTRA(P),	9205113671	45372	1242	YES	CONTESTED	--	--		

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				COMERCIAL SUIT	Misc DJ/39/2022	44574	M/S BONZO KIDSSANJEEVANI APPARELS PVT LTD Vs MITTAL VIKAS JINDAL	9650024477	45372	798	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)133/23	44966	MUKESH BANSAL Vs. Sh. Durgesh DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION	9811217093	45722	756	--	--	--	--	
				COMMERCIAL SUIT	CS (COMM)919/23	45203	MADHU GUPTA Vs. Sh. Imran Ali JAMMU AND KASHMIR BANK LTD	8979045340	45742	539	--	--	--	--	
				ARBITRATION AND CONCIALIATION ACTQ	CS (COMM)1092/23	45265	STATE BANK OF INDIA Vs. MUKESH	838773507	45743	478	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/19/2020	13-02-2020	M/S PERCEPT LIMITED THROUGH ITS DEVISION PERCEPT D MARK Vs M/S PRANAM MEGASTRUCTURE PVT	9810188705	21-03-2025	1863	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/20/2020	13-02-2020	M/S PERCEPT LIMITED Vs SHIKHAR DHAWAN	9810188705	21-03-2025	1863	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/2455/2024	30-05-2024	THE SWEET DREAMS FURNITURE Vs HSKS INFRA PVT. LTD. AND ORS.	9310905051	20-03-2025	294	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/620/2023	05-07-2023	VEENA JAWA AND ORS. Vs M/S BANSAL DIGIWORLD	9650133112	28-03-2025	632	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/808/2019	16-09-2019	M/S S.S. INDUSTRIES Vs M/S TREND PORT	---	28-03-2025	2020	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/329/2023	06-04-2023	SATYA PARKASH AND BROTHERS PRIVATE LTD THROUGH ITS DIRECTOR Vs MUNICIPAL	9811062351	24-03-2025	718	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/592/2023	09-06-2023	VINAYAK OFFSET Vs A.K.SINGH DYNAMIC PRINT GRAFIX	9811689661	25-03-2025	655	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/85/2024	12-12-2024	UNION OF INDIA Vs MAHIPAL SINGH	9910950903	17-03-2025	95	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	420/21	20.09.2021	Kapoor Imaging pvt ltd V/S Triaksh CTP Print	9312046733	03.03.2025	1260	--	Plaint Return	--	--	
				CS (COMM)	102/24	16.02.2024	M/S Analco India V/s Viak Group pvt ltd	9811041494	18.03.2025	396	--	Decreed	--	--	

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				CS(COMM)	3878/24	23.11.2024	Servotech Electricals V/S Sirur Devlopers	Rakesh Kumar	9891194404	19.03.2025	116	--	Disposed		--	--	
				CS(COMM)	6/25	09.01.2025	Manorma V/S Bharti Airtel Limited	Ajay Kumar Singh	9871681168	20.03.2025	70	--	Disposed		--	--	
				CS(COMM)	638/22	05.07.2022	Grand Slam Fitness V/S NBCC India Limited	SOP Faizi	9810077771	26.03.2025	779	--	Decreed				
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil					39	CS COMM	228/22	11.02.2022		LLOYD INSULATION INDIA VS ASIAN CONSTRUCTI	AMIT MEHRA	1E+010	19.03.25	1132
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	350/2022	18-11-2022	SPRING MAINTENANCE SERVICES ANDVS. MANOJ CHAUHAN	FOR SAURABH BHARGAVAN ANDVS. MANOJ CHAUHAN	-	26-03-2025		YES	CONTESTED	NIL	NIL		
			209	RECOVERY	219/2024	31-07-2024	ZEU INTERNATIONAL PVT.LTD. VS. INDIAN EXHIBITIONS	LINEU DEEPAK KASHYAP VS. NAVIN PANT	-	24-03-2025		YES	CONTESTED	NIL	NIL		
			209	RECOVERY	375/2023	09-10-2023	MERAJUDDIN VS.MOMIN	GAURAV SETH VS. YOGESH KUMAR	-	07-03-2025		YES	CONTESTED	NIL	NIL		
			209	RECOVERY	402/2022	402/2022	M/S RP GURMET PVT. LTD. VS. QUESOBEST	BL. GUPTA VS. SURENDER YADAV, RAJNEESH KAUSHIK	-	18-03-2025		YES	CONTESTED	NIL	NIL		
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil														
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	54/2024	09.05.2024	chandrasekhara pharma pvt ltd vs sunita devi prop of medicyl pharma	ANKIT KUMAR AND ASSOCIATES	9015505737	03.03.2025	298	-	CONTESTED	No Execution filed till date			
				C.S. (COMM)/	101/2024	27.09.2024	MOHD HARIS VS QAZI MOHD AMAN	SIDDHARTHA VERMA	7011684029	06.03.2025	160	-	CONTESTED	No Execution filed till date			
				C.S. (COMM)/	127/2023	02.12.2023	DEVI SINGH VS. ANIL KUMAR	VIRENDRA SINGH	9810036059	11.03.2025	465	-	CONTESTED	No Execution filed till date			
				C.S. (COMM)/	30/2024	06.03.2024	M/S INDIA BELT EMPORIUM AND OTHERS VS M/S ANAND CRAZY FAHION AND OTHERS	MOHIT AGGARWAL	9811092666	20.03.2025	379	-	CONTESTED	No Execution filed till date			
				C.S. (COMM)/	50/2024	03.05.2024	TRUE NORTH TECHNOLOGIES PVT LTD VS KOMAL	MANOJ KUMAR	9999036580	21.03.2025	322	-	CONTESTED	No Execution filed till date			
				C.S. (COMM)/	96/2024	23.09.2024	CENTRAL BANK OF INDIA VS MADAN	ARVIND KUMAR	9716111362	26.03.2025	184	-	CONTESTED	No Execution filed till date			

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				C.S. (COMM)/	68/2024	01.07.2024	EJAJUL SHAIKH PROPRIETOR VS M/S PACIFIC PRODUCTS AND SOLUTIONS VS M/S PDM UNIVERSITY	SATISH M/S KUMAR	9810934875	27.03.2025	269		CONTESTED	No Execution filed till date		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 242/22	02.04.2022	S K SHARMA VS SANJAY JAIN	Raj kumar jain	9212388841	06.03.2025	1069	YES	DECREED	NO	NO	1069
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ 689/24	11.09.2024	M/S LION FABRICS PVT LTD VS M/S H K TRADING CO	Sidhant Dingra	9650677902	06.03.2025	176	NO	DISMISSED	NO	NO	176
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 26/24	10.01.2024	PANKAJ JAIN VS MOHD JAFAR	Sunil Kumar	8336009629	19.03.2025	434	YES	DECREED	NO	NO	434
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/82/2019	16-08-2019	KAPIL GOEL Vs RAMDULARE YADAV @ GANDHI BHAI	C S BHANDARI	9313362890	12-03-2025	2010	Yes	DECREED	Execution not filed	nil	2010
			ROOM NO 208	Commercial	CS (COMM)/413/2022	05-07-2022	REGAL PAINTS AND BRUSH PVT. LTD. Vs ARVIND MITTAL	DINESH MONGA	9810626750	24-03-2025	983	Yes	DECREED	Execution not filed	nil	983
			ROOM NO 208	Commercial	CS (COMM)/317/2023	05-07-2023	ARVIND MITTAL Vs REGAL PAINTS AND BRUSH PVT LTD	KHERA AND KHERA	9810626750	24-03-2025	623	Yes	DECREED	Execution not filed	nil	623
			ROOM NO 208	Commercial	CS (COMM)/145/2021	03-03-2021	M/S KARAN OFFSET Vs SATPAL SHARMA	GAUTAM PAL	9810068868	27.03.2025	1465	Yes	DECREED	Execution not filed	nil	1465
			ROOM NO 208	Commercial	CS (COMM)/390/2022	06-06-2022	PRAKASH BROTHERS Vs M/S SHREE RADHEY KRISHNA SALES THROUGH ITS PARTNER SANJEEV KALRA	MANISH SINGHAL	9811529112	28-03-2025	1016	Yes	DECREED	Execution not filed	nil	1016
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 696/22	15/12/2022	CANARA BANK VS SOMA ENGINEERING	DEEPAK BHADWAJ	98100662291	19/03/2025	828	YES	DECREED	EXECUTION NOT FILED	NO	828
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304		MISC DJ/27/2025		M/S ENVIRO ROOTS DEVICES PVT. LTD. VS M/S PAV REALTY LIMITED	AMIT BABHAT NAGAR	928000013	05-03-2025	54 DAYS		DISMISSED	Execution not filed till date		
					CS (COMM)/605/2023	01-12-2023	MANOJ KUMAR VS MCD	ANIL KUMAR TOMAR	9868493672	24-03-2025	479 DAYS		DECREED	Execution not filed till date		
					CS (COMM)/66/2024	23-1-2024	SARAOGI SUPER SALES PVT. LTD. VS IMRAN HUSSAIN	SANJAY KUMAR PANWAR	9355698917	28-03-2025	430 DAYS		DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)-68/2023	24.01.2023	GOEL METAL AND STRIPS COMPANY vs GOEL METAL AND STRIPS COMPANY	RAKESH MALHOTRA		07-03-2025			CONTESTED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE EXECUTION / DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
47	SH. PANKAJ GUPTA, JUDGE (COMMERCIAL)	DISTRICT SOUTH WEST	603	Commercial Suit	CS COMM. 94/2024	23.02.2024	AXIS BANK LTD VS MANISH SHARMA	DHARAM DEV GULSHAN KUMAR	9810072439, 9891655677	03.03.2025	374	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 491/2024	30.09.2024	PUNJAB NATIONAL BANK VS M/S SEEMAS KITCHEN	VED PRAKASH SUNIT TYAGI	971900673, 9873888533	10.03.2025	161	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 486/2024	28.09.2024	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S.K.VASISHT, HANS RAJ CHAUHAN	9868142331, 9310906078	11.03.2025	164	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 468/2024	20.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS MANUFACTURE	RANJAN KUMAR, PRDEEP SACHDEVA	9871158578, 9891373332	22.03.2025	183	YES	DISMISSED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/347/2022	11-07-2022	M/S SHIV BHATTA CO. Vs M/S B S DWARKA	Sh. Pradeep Sehrawat	8750052500	12-03-2025	975		Dismissed	NA	NA	Commercial Recovery Suit
			613	Commercial Suit	CS (COMM)/ 380/2023	09-08-2023	AS TRADERS Vs GOPAL AGENCIES	SH Harsh Behl	9899408055	22-03-2025	591		Decreed	NA	NA	Commercial Recovery Suit
			613	Commercial Suit	CS (COMM)/36/2024	12-01-2024	S.I. Energy Ventures Pvt Ltd Vs Trackon Courier Pvt Limited	SH Ranjan Kumar Rai	8505898181	28-03-2025	441		Decreed	NA	NA	Commercial Recovery Suit
			613	Commercial Suit	CS (COMM)/93/2024	22-02-2024	Rajinder Kaur Vs Azz Infra Services Ltd.	Sh. Vivek Malhotra	8588901609	28-03-2025	400		Disposed	NA	NA	Commercial Recovery Suit
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM)316/2023	11-07-2023	CUT AND SEW VS M/S RAJPUTANA CLOTHING	SMS. ANJALI LABH	9212206431	21.03.2025	619 DAYS	NA	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM)5/20219	08.02.2019	M/S M.P ELECTRONICS VS M/S SARTHAKS ELECTRONICS	SH. JITENDER SINGH PUNDIR	9212679967	29.03.2025	2241 DAYS	NIL	DISMISSED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	381/2023	10.08.2023	M/S SPORTS ARM PVT LTD VS AADYA SPORTS	ADV RANDHIR SINGH	9350906007	05.03.2025	573	YES	DISMISSED	-	-	-
			509	CS(COMM)	422/2023	11.09.2023	ALOK NARANG VS DINESH KUMAR BHASIN	ADV KAPIL SETHI	9990416778	12.03.2025	548	YES	DECREED	-	-	-
			509	COUNTER CLAIM	12/2024	05.04.2024	DINESH KUMAR BHASIN VS ALOK NARANG	ADV RAJIV KUMAR CHOUDHARY	9811028098	12.03.2025	341	YES	DECREED	-	-	-
			509	COUNTER CLAIM	13/2024	06.04.2024	DINESH KUMAR BHASIN VS AMIR CHAND THAKRAL	ADV RAJIV KUMAR CHOUDHARY	9811028098	12.03.2025	340	YES	DECREED	-	-	-
			509	CS(COMM)	420/2023	11.09.2022	AMIR CHAND THAKRAL VS DINESH KUMAR BHASIN	ADV KAPIL SETHI	9990416778	12.03.2025	548	YES	DECREED	-	-	-
			509	CS(COMM)	266/2023	30.05.2023	M/S SURYA VIJAY SAW MILLS VS M/S SHARDA SABURI ENGINEERS	ADV KARAN ANAND	9811867947	12.03.2025	548	YES	DECREES	-	-	-
			509	CS(COMM)	144/2024	07.03.2024	M/S FIRE ENGINEERING VS M/S TECHARTKANT SOFTWARE SOLUTIONS PVT LTD	ADV. RAVI KANT	9540222267	27.03.2025	385	YES	DISMISSED	-	-	-